GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 2650 TO BE ANSWERED ON 06TH MARCH. 2020

MIGRATION OF MBBS DOCTORS

2650. DR. VISHNU PRASAD M.K.:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of doctors who have proceeded abroad after completing their MBBS degree from the country;
- (b) whether the Government has implemented any policy regarding compulsory service after completing their degree in the country;
- (c) if so, the details thereof and if not, the reasons therefor;
- (d) whether the Government is also contemplating to recover compensation from the doctors who are proceeding to other countries, if so, the details thereof; and
- (e) the time likely to be taken in implementation of such orders in this regard?

ANSWER THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

- (a): Some medical practitioner migrate to other countries for pursuing higher studies and employment. However, such data is not maintained centrally.
- (b) & (c): Health is a state subject and it is for the State/UT Government to decide on compulsory service of doctors after completing the degree in the State/UT.
- (d): No.
- (e): Does not arise.